

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 662
TO BE ANSWERED ON 06.02.2017**

Sports Education in Schools

**662. DR. K. GOPAL:
SHRI MANOJ TIWARI:
SHRIMATI RANJANBEN BHATT:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Government is considering to make sports compulsory in schools and if so, the details thereof ;
- (b) the details of various schemes implemented by the Ministry along with such schemes which are helpful in making sports interesting for the students;
- (c) whether it is a fact that the proposal for construction of swimming pools has been postponed and it is now to be completed in the next financial year and if so, the details thereof ; and
- (d) whether the Government is also considering to provide concessions to students in academic performance on account of achievements in sports and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. MAHENDRA NATH PANDEY)

(a) to (d): The Government is in the process of formulating a New Education Policy (NEP), for which it carried out consultations on the identified 33 themes. One of the themes under School Education is '*Comprehensive Education – Ethics, Physical Education, Arts & Crafts, Life Skills*'. Based on the Report of the Committee on Evolution of New Education Policy and suggestions of various consultations with stakeholders '*Some Inputs for the Draft National Education Policy, 2016*' was formulated, wherein it has been stated that physical education, yoga, games and sports, NCC, NSS, art education, Bal Sansad, covering local art, craft, literature and skills, and other co-scholastic activities will be made an integral part of the curriculum and daily routine in schools for the holistic development of children. Suggestions were invited on '*Some Inputs for the Draft National Education Policy, 2016*' upto 30th September, 2016. A Committee under an eminent educationist will be appointed to prepare final draft NEP.

As per the National Curriculum Framework (NCF), 2005, Health and Physical Education, which includes sports, is a compulsory subject from classes I to X and an optional subject at the higher secondary stage. National Council of Educational Research and Training (NCERT) has developed syllabi on Health and Physical Education, which outlines class-wise games and sports for students. Under Sarva Shiksha Abhiyan (SSA), annual grant is provided to government and government aided schools for replacement of non-functional school equipment and for other recurring costs such as consumables, play material, games and sports equipment etc. Under Rashtriya Madhyamik Shiksha Abhiyan (RMSA), school grant of Rs.50,000/- is provided annually to Government Secondary Schools as part of recurring grant for various activities, including purchase of sports equipment and other sports related activities, based on viable proposals received from States and Union Territories. In addition, Rs.20,000/- per school (for a maximum of 100 schools per State/UT) is also provided to Government Secondary Schools under RMSA for purchase of sports equipment.

Central Board of Secondary Education (CBSE) makes it obligatory for its affiliated schools to have adequate infrastructure for sports. CBSE has also advised its affiliated schools to allocate 40-45 minutes of physical activities and games for students of Classes I to X every day, and at least two periods per week (90 to 120 minutes) for students of Classes XI to XII. Education being a subject in the Concurrent List and most of the schools being under the purview of the State/Union Territory Governments, it is for the States/UTs to take necessary action in this regard.
